

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 55 of 2015**

**Dated: 26<sup>th</sup> November, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**GRIDCO Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Supply Utility of Odisha & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta,  
Mr. Abhishek Upadhyay &  
Ms. Himanshi Andley

Counsel for the Respondent (s) : Mr. R.B. Sharma for R-6/SLDC  
Mr. Rutwik Panda &  
Ms. Anshu Malik for R-7

**ORDER**

The hearing of this Appeal is adjourned at the request of learned counsel appearing for the respondent no.7/State Commission for **8<sup>th</sup> January, 2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

rkt/vt